

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 679 OF 2018**

**IN THE MATTER OF:**

**Tejpal** .....PETITIONER

**VERSUS**

**State Of Haryana & Ors.** .....RESPONDENT

**MEMO OF PARTIES**

**Tejpal**

S/o Mr Rajesh Kumar, R/o Village Khatoli Jat,  
Kamania, Tehsil Nangal Choudhary, Mahendergarh, Haryana-123001 .....PETITIONER

**VERSUS**

- 1. State of Haryana**  
Through its Chief Secretary,  
Office at Haryana Civil Secretariat,  
17F, Sector 17, Chandigarh-160017 (RESPONDENT NO. 1)
- 2. Deputy Commissioner**  
District Mahendergarh,  
Office at: Mini Secretariat, Narnaul, Haryana-123001 (RESPONDENT NO. 2)
- 3. Chief Forest Conservator**  
Office at: Mahendergarh, Haryana-123001 (RESPONDENT NO. 3)
- 4. Divisional Forest Officer (DFO)**  
Office at: Mahendergarh, Haryana-123001 (RESPONDENT NO. 4)
- 5. Senior Town Planner Haryana**  
Office at SCO-71-75, Sector-17C, Chandigarh-160017 (RESPONDENT NO. 5)
- 6. District Town And Country Planner**  
Office At: Mahendergarh Road,  
Narnaul, Haryana-123001 (RESPONDENT NO. 6)
- 7. Director Mines & Geology, Haryana**  
Office at: 30 Bays Building,  
Sector 17C, Chandigarh-160017 (RESPONDENT NO. 7)
- 8. Haryana State Pollution Control Board**  
Through its Member Secretary,  
C-11, Sector-6, Panchkula, Haryana-134109 (RESPONDENT NO. 8)
- 9. M/s KSY Buildcon**  
Through its Proprietor/Director/Competent Officer,  
Office at: Village Khatoli Jat, Nangal Choudhary,  
District Mahendergarh, Haryana-123001 (RESPONDENT NO. 9)
- 10. Central Ground Water Authority**  
Through its Member Secretary,  
Office At: West Block-II, Wing-3, Ground Floor,  
Sector-1, R.K. Puram, New Delhi-110066 (RESPONDENT NO. 10)